



GOVERNMENT OF SIKKIM  
OFFICE OF THE DISTRICT COLLECTOR  
SOUTH SIKKIM, NAMCHI

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Ref.No .....3846.....DC/S

Date: 15.07.2020

**ORDER UNDER SECTION 34 OF DISASTER MANAGEMENT ACT 2005 FOR REGULATION OF INTER-STATE TRANSPORT VEHICLE PERMIT**

Whereas in accordance with the measures to contain spread of COVID-19 guidelines issued by the Government of Sikkim vide O.M. no. 10/Home /2020 dated 14/07/2020. The following measures is adopted for monitoring and regulation of inter-state transport vehicle to South District through Melli Checkpost and other inter-district boundary.

1. Proper details of exit and entry of transport vehicles for which permissions has been issued by South District Administration shall be maintained at Melli Checkpost also temporarily check points at Sirwani, Adarshgaon and Mamring shall be established by the police and record of entry & exit shall be maintained.
2. The trucks for which permission has been issued from South District shall return on the same day to Sikkim and the driver should report to the transit camp. In no case the vehicle may can stop over/halt in Siliguri.
3. The vehicles based in West Bengal which come to Sikkim on condition to return the same day shall travel to the destination directly and unload the goods. They shall than compulsorily leave the state the same day. This trucks shall not make any stoppages along the way in way side hotels, shops or any other place either in the journey inward or outward within the state of Sikkim.
4. No trucks shall be allowed to carry any passengers or including helper. If the truck carries a helper a separate permission for the helper should be obtained and it shall be ensure that the same person(helper) will be in the vehicle during entry/exit or exit/entry.
5. The daily report of entry and exit in the check post shall be sent to the District Administration every day by 9.00 a.m. and 6.00 p.m. for the last 24 hours.
6. The attendance of drivers staying in the three transit camps of Namchi, Jorethang and Melli shall also be sent by 6.00 p.m to the District Administration every day.
7. The Superintendent of Police(South) shall appoint a Senior Police Officer not below the rank of Deputy Superintendent of Police as nodal officer for monitoring the daily movement of inter- state trucks to South District.
8. Any driver/vehicle which has entered Sikkim on return from Siliguri but has not found to be reporting to the transit camp shall be liable for action under the Disaster Management Act as well as the IPC. Further the permit issued to such vehicle shall be immediately cancelled and driver put under compulsory quarantine.

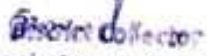
This order shall come into immediate effect and until further orders.

Copy to:

1. Chief Secretary, Government of Sikkim
2. Superintendent of Police, South
3. All SDMs/SDPOs
4. DSP, Traffic
5. SHO, Namchi/Jorethang/Melli/Temi



  
District Magistrate, South

  
District Collector  
South District Namchi